

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.)

No(s).

2345/201

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(with office report)

Date : 14/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Prashant Bhushan, Adv.

For Respondent(s)

Mr. Amit Singh, Adv.

Mr. Adarsh Upadhyay, Adv.

Mr. Birendra Kumar Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

ent within The respondent No.1 has failed to file the counter affidavit
the period stipulated under the rules. The respond
Nos.2-4 have already filed the counter affidavit. Viewed thus, the
matter shall be processed for listing before the Hon'ble Court on
its own turn.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2016.03.15
12:59:32 TLT
Reason: